

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 16 of 2013

Dated : 22nd August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Meenakshi Energy Pvt. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sitesh Mukherjee
Mr. Sakya Singha Chaudhuri
Ms. Mandakini Ghosh

Counsel for the Respondent(s) : Mr. Nikhil Nayyar for R.1
Mr. S.B. Upadhyay with
Mr. Pram Mishra
Ms. Joyti Prasad for R-2 & 3
Ms. Swagatika Sahoo for R-4

ORDER

We have heard the Learned Counsel for the parties.

Judgment is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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